## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/C	CSP/CSA/TCSP/TCSA	A/NO\\\	/(MA	H)/2017		
CORAM:		Present:	SHRI	B.S.V. PRAKASH KUMAR MEMBER (J)		
			SH	IRI V. NALLASENAPATHY MEMBER (T)		
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017						316
NAME OF T	THE PARTIES: M/s. S	oryakrı	pa	Constructions	Put. 1	1
	OF THE COMPANIES Act 1956/2013/I & I			OF THE		
S. No.	NAME	DESIGNATIO	N	SIGNATURE		
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Order CSP 111/230-232/NCLT/MB//MAH/2017

At request of the parties, list this matter for hearing tomorrow on 20.4.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)